[श्री राघव जी]

नहीं हो रहा है। शासन के समर्थन मूल्यों की घोषणा का लाभ किसानों को मिल ही नहीं पा रहा है। घोषणा केवल कागजी है।

यदि अभी गेहूं खरीदी मध्यप्रदेश में तत्काल प्रारम्भ नहीं की गई तो गेहूं उत्पादक पूरी तरह से पिस जायेगा। गेहूं का घोषित समर्थन मूल्य न मिल पाने के कारण किसानों में बेहद रोष एवं असंतोष व्याप्त है, जो किसी भी समय भड़क भी सकता है।

अतः कृषि मंत्री से मेरा निवेदन है कि वे तत्काल भारतीय खाद्य निगम को निर्देश दें कि वह मध्यप्रदेश की मंडियों में गेहूं खरीदना प्रारम्भ कर दें तथा पूर्व में मंडियों के माध्यम से जिन किसानों का गेहूं चालू वर्ष में 115 रुपये प्रति क्विंटल से कम भाव से बिका है, उन्हें शीघ्र क्षतिपूर्ति की व्यवस्था की जाये।

(ii) REPORTED STRIKE BY TRADERS AND COMMISSION AGENTS IN NIZAMABAD AGRICULTURAL MARKET IN ANDHRA PRADESH DUE TO NON-SUPPLY OF RAILWAY WAGONS.

SHRI M. SATYANARAYAN RAO (Karimnagar): Sir, under Rule 377, I wish to mention the following matter of urgent public importance:—

Since 9-4-1979, the Traders and Commission agents in Nizamabad Agricultural Market in Andhra Pradesh have been on strike as a protest against the non-supply of wagons by the South Central Railways. The abrupt closure of the markets has resulted in utmost hardship to the farmers, in five districts of the Telengana region in Andhra Pradesh, in the disposal of their produce.

Thousands of farmers are forced to make distress sales to avoid further sufferings. Urgent intervention by the Central Government and Railway is needed to ensure immediate and instant allotment of wagons on high priority to relieve poor kisans. Delay in the matter will create chaos and unrest with disastrous consequences.

The hon. Minister for Railways may kindly take immediate steps for the allotment of wagons on high priority.

(iii) REPORTED RELAY FAST BY THE JAWAHARLAL NEHRU UNIVERSITY STAFF ASSOCIATION.

SHRI KRISHNA CHANDRA HALDER (Durgapur): Mr. Speaker, Sir, an unwanted situation has developed in Jawaharlal Nehru University since the members of JNU staff association are on relay-fast from 7th April, 1979. The Jawaharlal Nehru University staff association gave a notice to the Vice-Chancellor on 29-3-1979 that if their long pending problems are not solved in a weak's time, the Jawaharlal Nehru University staff association will resort to direct action and accordingly on 7th April, 1979, the relay-fast had been started in front of Vice-Chancellor's office. The Vice-Chancellor is reluctant to fulfil the demands of the Karamcharis.

Among the nine demands put forward by the Jawaharlal Nehru University staff association, the most important demand is that selection grade (which was in force in Jawaharlal Nehru University from 1977) should not be discontinued. This selection grade is given only to those employees who do not have any avenue of promotion throughout their life time. The categories of staff covered through selection grade included class IV staff, drivers, engineering staff etc.

University of late have spent a few lakhs of rupees on lunches and dinners served during the seminars, but they cannot give Rs. 5/- extra per month to each Class IV employee in the form of selection grade.

The selection grade was introduced after the recommendations of a Committee in which staff and administration had equal representation. This was subsequently ratified by the executive

committe of Jawaharlal Nehru University in 1977. But last month University administration had withdrawn it unilaterally.

The other important demands include more houses for staff, regularisation of daily wage workers, medical facility for staff on the campus an dgroup insettled immediately.

I urge upon the Government to intervene in the matter so that the long standing demands of the Jawaharlal Nehru Universtiy staff association are settled immediately.

(iv) REPORTED FIRE IN A GODOWN OF FOOD CORPORATION OF INDIA AT KAPA IN MADHYA PRADESH.

श्री गोविन्दराम मिरी (सारंगढ़) : अध्यक्ष महोदय, में नियम 377 के अधीन लोक महत्व के एक अविलम्बनीय विषय की ओर शासन का ध्यान दिलाना चाहता हूं।

मध्य प्रदेश में छत्तीसगढ़ की राजधानी रायपुर, के निकट कापा स्थित भारतीय खाद्य निगम का विशाल अनाज गोदाम 12 अप्रैल, 1979 को सुबह चारों ओर से आग की लपट में घिर गया था। यद्यपि जिला, पुलिस एवं स्थानीय प्रशासन की सूझ-बूझ एवं त्वरित कार्यवाही के कारण आग पर कुछ देर बाद काबू पा लिया गया, लेकिन इस आगजनी से करीब 30, 35 हजार बोरे अनाज जल कर राख हो गया, जिससे शासन को 5, 6 लाख रुपयों का नुकसान उठाना पड़ा है। प्राप्त सूचना के अनुसार घटना के समय मौके पर खाद्य निगम के कोई वरिष्ठ अधिकारी उपस्थित नहीं थे। गोदाम के चारों ओर ऊंची दीवार है, तथा यह प्रमुख सड़क राष्ट्रीय राजमार्ग नं० 6 पर स्थित है।

यह आगजनी अनेक शंकाओं को जन्म देती है तथा यह आकस्मिक न हो कर दिन-दहाड़े एक सुनियोजित ढंग से की गई घटना प्रतीत होती है। यह भी ज्ञात हुआ है कि खाद्य निगम के गोदाम से चोरी-छिपे व्यापारियों को अनाज बेचा जाता है, जिसपर पर्दा डालने के लिए कर्मचारियों ने गोदाम में आग लगाई। इस घटना के दूसरे दिन सुबह आठ बजे गोदाम के कुछ हमालों एवं एक व्यापारी के बीच इस आगजनी को ले कर काफी मारपीट हुई।

खाद्य निगम के लापरवाह अधिकारियों का रवैया एवं उनकी नीयत अब साफ़ साफ़ आ गई है। इस घटना से उस अंचल के करोड़ों लोगों एवं जन-प्रतिनिधियों में काफी रोष व्याप्त है। छत्तीसगढ़ के इस अंचल से रोजी-रोटी की तलाश में लाखों लोग प्रति-वर्ष अन्य प्रान्तों को जाने पर मजबूर होते आ रहे हैं, तथा हमारे देश में लाखों लोग अनाज के अभाव में भूखे मर रहे हैं। ऐसी स्थिति में आगजनी का यह कृत्य अक्षम्य है।

माननीय कृषि एवं खाद्य मंत्री वस्तुस्थिति से कृपया संसद् को शीघ्र अवगत करायें और वहां के जिम्मेदार अधिकारियों को तत्काल मुअत्तिल कर इस प्रकरण की दंडाधिकारी द्वारा जांच कराने की व्यवस्था करें।

(v) PROPOSED AGITATION IN KERALA AGAINST DELAY IN COMPLETION OF MANGALORE - COCHIN - TRIVANDRUM HIGHWAY.

SHRI A. C. GEORGE (Mukandapuram): Mr. Speaker, Sir, I would like to raise under Rule 377 matter relating to proposed mass agitation in the coastal areas of three districts of Kerala for Mangalore-Cochin-Trivandrum highway.

A mass agitation is proposed to be launched in the coastal areas of the three districts of Kerala because of the inordinate delay in the implementation of the sanctioned West Coast Highway (NH 17) from Mangalore through Cochin to Trivandrum. Five years back, the West Coast Highway